

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BHADRAK

NOTIFICATION. No. 384./DT.11.02.2019

Pursuant to the Tender Notification for Installation of CCTV in the Judgeship of Bhadrak, following Bidders have come out successful in the Technical Bid and are allowed to participate in the Financial Bid to be held on dt.13.02.2019 at 4P.M. inside the Video Conferencing Hall of District Court, Bhadrak.

1. Pallai Comptech & Services, Bhadrak,
2. Star Security Systems & Projects, Bhubaneswar,
3. Continental Tele Services, Bhubaneswar and
4. Sachinandan Consulting Pvt. Ltd, Bhubaneswar


REGISTRAR, CIVIL COURTS, BHADRAK